

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No.9-IA/974(AHM)2022 in IA/585(AHM)2021 in
CP(IB) 499 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Urja Shakti Salse & Service
V/s

Maktel Control & Systems Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Advocate, for the applicant in
IA/974(AHM) 2022 in IA/585(AHM)2022

For the Respondent :

ORDER

IA/974(AHM)2022 in IA/585(AHM)2022 is filed by the Liquidator for placing on record the Progress Report for the period from 01.07.2022 to 30.09.2022. The report is taken on record. Accordingly, IA/974(AHM)2022 stands disposed of.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)